

Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs  
Civil Secretariat  
Srinagar/Jammu

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Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

**GOVERNMENT ORDER NO:-5697-JK (LD ) of 2024**

**DATED:- 01 - 05 - 2024**

Sanction is hereby accorded to the appointment of Officer's of Anti Corruption Bureau, J&K as Officer Incharge (OIC) Litigation for the cases mentioned in annexure to this Government Order including contempt petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

**By order of Government of Jammu and Kashmir.**

Sd/-

(Achal Sethi)

Secretary to Government

Dated:-01.05.2024

No:- LAW-OIC/5/2024

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Commissioner/Secretary to Government, General Administration Department.
5. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Assistant Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Assistant Legal Remembrancer

*Am*

*Reyaz Ali Bhat*  
01-05-24

**Annexure to the Government Order No.5697-JK(LD) of 2024 dated 01.05.2024**

<i>S No.</i>	<i>FIR No.</i>	<i>WP No.</i>	<i>Title of the case</i>	<i>OIC</i>
1.	08/14	409/18	Faqir Chand Bhagat	<i>CPO Jitender Anand</i>
2.	21/03	439/20	Raj Daluja	<i>CPO Jitender Anand</i>
3.	41/15 VOJ	561-A 58/16	Mohinder Singh v/s state	<i>CPO Jitender Anand</i>
4.	01/2022	CRM(M) 112/2022	Shahid Buch	<i>CPO Jitender Anand</i>
5.	14/20	CRM(M) 184/2022 c/w CRM(M) 394/22	Raghubir Chand. Sanjeev Kumar	<i>CPO Jitender Anand</i>
6.	28/2019	CRM(M) 598/22	Rattan Lal Ticku	<i>CPO Jitender Anand</i>
7.	01/2018	OWP 98/2018	Saima Bandey Patwari v/s state	<i>SrPO Vishwajeet Singh</i>
8.	15/2019 P/S ACB(UR)	CRM(M) 1011/22	M/S Bhushan Pharmaceuticals	<i>SrPO Vishwajeet Singh</i>
9.	03/22 P/S Central	CRM(M) 1012/22	M/S Confident Dental Equipments Ltd.	<i>CPO Mohammad Amir Almansoor</i>
10.	08/2021 ACB	CRM(M) 480/2023	M/S Data Pro-Computer Pvt. Ltd	<i>CPO Mohammad Amir Almansoor</i>
11.	06/22 DKR	CRM(M) 29/23	Javeed Ahmed kanth	<i>CPO Mohammad Amir Almansoor</i>

<i>S.No</i>	<i>FIR No.</i>	<i>WP No.</i>	<i>Title of the case</i>	<i>OIC</i>
1.	15/10 VOJ	OWP 860/10	Mohd Bashir and ors v/s state	<i>CPO Jitender Anand</i>
2.	03/07 VOJ	561-A 370, 372, 373/13, 142/14	Alla-Ud-Din Choudhary, Davinder Kumar Sharma, Mushtaq Ahmed Dar v/s state	<i>CPO Jitender Anand</i>
3.	08/12 VOJ	Cr. Revision 05/2015	Hanyo Hoon v/s state	<i>CPO Jitender Anand</i>
4.	30/10 VOJ	561-A 478,385, 402/15	Mushtaq Ahmed krishan Gopal Singh, & Raj Kumar Gupta v/s state	<i>CPO Jitender Anand</i>
5.	FIR 07/11	OWP 528/17	Mehak Anand	<i>CPO Jitender Anand</i>
6.	14/13	CRM(M) 318/19  c/w CRM(M) 334/19	S.P.Bhatti ,  Sewa Ram v/s state	<i>CPO Jitender Anand</i>
7.	18/15	CRM(M) 448/2019	Subash Chander Sharma	<i>CPO Jitender Anand</i>
8.	15/10	CRM(M) 524/21	Kamal Singh	<i>CPO Jitender Anand</i>
9.	04/07	CRM(M) 210/23	Dr. Falendra K. Sudan	<i>CPO Jitender Anand</i>
10.	02/2014	CRM(M) 466/2023	Monish Bhatia	<i>CPO Jitender Anand</i>
11.	02/2014	CRM(M) 494/2023	Naresh Kumar	<i>CPO Jitender Anand</i>
12.	02/14	CRM(M) 514/23	Kamni kesar	<i>CPO Jitender Anand</i>
13.	complaint	CRM(M) 816/23	Sham Lal	<i>CPO Jitender Anand</i>
14.	19/01 VOK	CRM(M) 30/23 c/w 105/23, 106/23	Ashok Kumar, Chuni Lal Raina Brij Krishan Bhat	<i>CPO Jitender Anand</i>

15.	06/13	CRM(M) 251/22	Gopal Singh	<i>SrPO Vishwajeet Singh</i>
16.	20/11	CRM(M) 243/22 c/w CRM(M) 89/23	Mohd Hanief Malik Abdul Rashid	<i>SrPO Vishwajeet Singh-</i>
17.	06/21	CRM(M) 298/22	Sunil Gupta	<i>SrPO Vishwajeet Singh-</i>
18.	06/2013	CRM(M) 338/2022	Mohd Saleem Bandey	<i>SrPO Vishwajeet Singhdo-</i>
19.	Veri 12/12(UR) FIR 6/13	CRM(M) 144/23	Nasir Iqbal Parray	<i>SrPO Vishwajeet Singh</i>
20.	14/05 VOJ	561-A 186/13 c/w 5, 7/14,	Sohan Singh, Mohd Razak, Mohd Aslam,	<i>CPO Anshuman Dubey</i>
21.	23/14	CRM(M) 992/2913	Sunil Malik	<i>CPO Anshuman Dubey</i>
22.	03/2014	CRM(M) 327/2022	Abdul Qayum sheikh	<i>CPO Rohit Gupta</i>
23.	7/13 VOJ (DKR)	CRM(M) 157/23	Kewal Krishan	<i>CPO Rohit Gupta</i>
24.	Case FIR No. 03/2014 ps VOJ	CRMM NO. 327/2022, CrLM No. 690 & 691/2022	State vs Mohd Iqbal Kichloo, Girdawar & circle Pouchal Kishtwar and others	<i>CPO Rohit Gupta</i>

<b>S.No</b>	<b>FIR No.</b>	<b>WP No</b>	<b>Title of the case</b>	<b>OIC</b>
1	10/2020	CRM(M) 351/2020	Ashok Kumar Gandotra v/s UT of J&K	CPO Jitender Anand
2	08/2021	CRM(M) 271/2021	Bal Krishen	CPO Jitender Anand
3	04/2022	CRM(M) 128/2022	Satish Bhagat	CPO Jitender Anand
4	16/2017	CRM(M) 89/2022	Anil John	CPO Jitender Anand
5	10/22	CRM(M) 215/23	Sham Lal	CPO Jitender Anand
6	08/14	CRM(M) 272/23	Satpal Saini	CPO Jitender Anand
7	20/18	WP( CrI) 57/2023	Rajesh Suri	SrPO, Vishwajeet Singh
8	02/2022(P/S Central	CRM(M) 590/22	M/S Confident Dental Equipments Pvt. Ltd.	CPO Mohammad Amir Almansoor
9	Very-slk-15/2018		MI Parrey	CPO Mohammad Amir Almansoor
10	31/17 VOJ	584/2017	Tarsem Raj Padha & ors v/s state	CPO Rohit Gupta
11	03/2019	CRMC 301/19	Rajesh Gupta v/s State	CPO Rohit Gupta
12	31/2017	CRM(M) 80/2022	Daya Krishan	CPO Rohit Gupta-

S.No.	WP No	Title of the case	OIC
1	2903/16	Avtar Singh jasrotia v/s state	CPO Jitender Anand
2	10/18	3466/19	CPO Jitender Anand
3	30/14	3159/14	CPO Jitender Anand
4	30/15 VOJ	1716/16	CPO Jitender Anand
5	05/19	4358/19	SrPO Vishwajeet Singh

*Ans*

S.No	FIR No.	WP No	Title of the case	OIC
1.	37/97	59/08	State V/S Daljit Singh Tiger & Ors.	CPO Jitender Anand
2.	18-S/10 9900016/10	18-S/10 9900016/10	State v/s Romesh Lal	CPO Jitender Anand
3.	33/93	40/12	State V/S M.S Qureshi ors.	CPO Jitender Anand
4.	13/2006	51/2013	State V/s Varinder Gupta	CPO Jitender Anand
5.	8/1997	123/13	State V/s Gh. Qadir	CPO Jitender Anand
6.	19/2000	13/2014	State V/s Wazir Mohd.	CPO Jitender Anand
7.	09/2008	98/2014	State V/s Arvind Gupta	CPO Jitender Anand
8.	25/2009 P/S VOJ	246 /2014	State V/s Parveen Sharma	CPO Jitender Anand
9.	01/11 VOJ	SLAA 57/16 c/w condl(CR) 53/16	State v/s Parshotam Lal Sharma	CPO Jitender Anand
10.	24/10 VOJ	CrI.A.(AS) 30/21 · SLAA 70/2017 c/w condl (cr) 68/17	State v/s Gian Chand	CPO Jitender Anand
11.	18/02 VOJ	CRAA 54/2017 SLAA 36/17 c/w condl(CR) 32/17	State v/s Yash Pal Sharma	CPO Jitender Anand
12.	20/95 VOJ	SLAA 16/17 c/w Condl (CR) 17/17	State v/s Ravinder Kumar Mishra	CPO Jitender Anand
13.	79/95	SLA 12/19 CONCR 11/19	State v/s S.C.Chopra & Ors	CPO Jitender Anand
14.	21/06	SLA 17/19 CONCR 17/19	State v/s Mohinder Singh & ors	CPO Jitender Anand
15.	28/11	CrI LP 67/19 c/w CrI.A (AS) 22/19	State v/s Ranjit singh	CPO Jitender Anand
16.	06/07	CrI LP 68/19 c/w CrI.A (AS) 23/19	State v/s Mohd Rafiq	CPO Jitender Anand
17.	08/05	CrI LP 69/19 c/w CrI.A (AS) 24/19	State v/s Sehdev Singh	CPO Jitender Anand
18.	05/11	CrI LP 70/19 c/w CrI.A (AS) 25/19	State v/s Sikander kumar	CPO Jitender Anand
19.	09/05	CrI.LP(S) 2/20	State v/s Jaghdev Kumar and ors.	CPO Jitender Anand
20.	12/07	CrI.LP 01/2020 CrI.A(AS) 9/22	State v/s Rakesh Kumar Mehra & ors	CPO Jitender Anand

21.	25/16	CrI. A (AS) 02/20	State v/s Ashu Jolly	<i>CPO Jitender Anand</i>
22.	07/10	CrI.LP 25/2020 CrIA(AS) 36/21	State v/s Narinder Singh	<i>CPO Jitender Anand</i>
23.	3/99	CrIA.(AS) 37/21	State v/s Shingar Singh	<i>CPO Jitender Anand</i>
24.	81/92	CrI.LP 26/2020	State v/s Tahir Mufti & ors	<i>CPO Jitender Anand</i>
25.	25/06	CrIA.(A S ) 40/2021	State v/s K.K.Arora & ors	<i>CPO Jitender Anand</i>
26.	17/15	CrIA.(AS) 06/21	UT of J&K v/s Kulbir Singh	<i>CPO Jitender Anand</i>
27	02/11	CrI LP(S) 04/2021	UT of J&K v/s Asif Ali	<i>CPO Jitender Anand</i>
28	16/10	CrI.LP (S) 5/21 CrIA(AS) 5/21	UT of J&K Shamas din	<i>CPO Jitender Anand</i>
29	23/09	CrI.LP(S) 06/21	UT of J&K v/s ASI Manzoor Hussain	<i>CPO Jitender Anand</i>
30.	05/05	CrI.LP(S) 07/2021	UT of J&K v/s Rajesh Pandoh and ors.	<i>CPO Jitender Anand</i>
31	20/15	CrI.LP(S) 10/2021	ACB v/s Abrar Wani	<i>CPO Jitender Anand</i>
32	13/08	CrI.LP(S) 07/2022	ACB v/s Balwant Raj Kotwal	<i>CPO Jitender Anand</i>
33	13/05	CrI.A(AS) 23/22	ACB v/s Mohinder Singh	<i>CPO Jitender Anand</i>
34	69/99	CrI.LP(S) 3/23	ACB v/s Ajit Kumar and ors	<i>CPO Jitender Anand</i>
35	01/2009	CrI.LP(S) 06/23	ACB v/s Narinder Singh and anrs.	<i>CPO Jitender Anand</i>
36	01/14	CrI.LP(S) 05/23	ACB v/s Pawan kumar Sharma	<i>CPO Jitender Anand</i>
37	16/99	CrI.LP(S) 06 /23	ACB v/s Pawan Kumar Bakshi	<i>CPO Jitender Anand</i>
38	10/03	CrI. A(AS) 7 /23	ACB v/s Bharti Thusoo	<i>CPO Jitender Anand</i>
39	18/2009	CrI.LP(S) 18 /23	ACB v/s Bishan dass	<i>CPO Jitender Anand</i>

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S.No	Case, Reference No.	Cr.Appeals No	Title	OIC
1	21/87 P/S VOJ	3/05	Nizam-ud-Din V/S State	CPO Jitender Anand
2	15/82 P/S VOJ	23/05	Mohd Sadiq V/S State	CPO Jitender Anand
3	15/82 P/S VOJ	24/05	Mohd Sadiq V/S State	CPO Jitender Anand
4	71/90 P/S VOJ	13/06	Mohd Sikander V/S State	CPO Jitender Anand
5	02/02 P/S VOJ	22/08	Chaman Lal V/S State	CPO Jitender Anand
6	44,63,64/93 P/S VOJ	17/09	Haji Ab.Majid V/S State	CPO Jitender Anand
7	31/85 P/S VOJ	38/09	Sumer Chand V/S State	CPO Jitender Anand
8	40/96 P/S VOJ	23/10	Parshotam Kumar Kohli V/S State	CPO Jitender Anand
9	27/03 P/S VOJ	32/10	Chuni Lal V/S State	CPO Jitender Anand
10	2/02 P/S VOJ	21/11	Sansar Chand V/S State	CPO Jitender Anand
11.	27/06 VOJ	27/11	OM Parkash	-CPO Jitender Anand
12.	19/93 P/S VOJ	12/11	Qamar Din others V/S State	CPO Jitender Anand
13.	29/99 P/S VOJ	29/11	Ashok Kumar Sharma V/S State	CPO Jitender Anand-
14.	19/03 P/S VOJ	42/11	Showkat Hussain V/S State	CPO Jitender Anand

15.	11/2006	98/12	Hira Nand V/S State	-CPO Jitender Anand
16.	18/06	15/13	Mohd Bashir	CPO Jitender Anand-
17.	71/98	64/13	Som Nath Sharma V/s State through VOJ	CPO Jitender Anand
18.	09/2007	01/ 14	Mohd Razaq V/S State & Another	-CPO Jitender Anand
19.				
20.	03/2005	03/2014	Nana Ji Handoo	CPO Jitender Anand
21.	05/2006	25/2014 CMA-125/2014	Madan Lal Vs State	CPO Jitender Anand
22.	90/1994	36/2014	Sham Lal(ASI) Vs State TH. VOJ	CPO Jitender Anand-
23.	80/1995	43/2014	Sham Lal Vs State TH. VOJ	CPO Jitender Anand
24.	12/2005	66/2014	Kuber Singh V/S State Th. VOJ	CPO Jitender Anand
25.	12/2005	67/2014	Bishan Dass V/S State th. VOJ.	CPO Jitender Anand
26.	18/2008	03/2015	Shama Bakshi V/S State through VOJ	CPO Jitender Anand
27.	29/96	07/2015	Ram Lal v/s VOJ	CPO Jitender Anand
28.	FIR No.06/2008,P/S VOJ	1/16	Sita Ram, v/s state	CPO Jitender Anand
29.	24/07,P/S VOJ	2/16	Kuldeep Kumar v/s state	CPO Jitender Anand
30.	04/10 P/s VOJ	24/16	Mohd' Sohail Mir v/s state th. Vig.	CPO Jitender Anand
31.	08/09 VOJ	30/2016	Dwarka Nath v/s state	CPO Jitender

			th. Vig.	Anand
32.	22/10 VOJ	32/16	Girdhari lal Sharma v/s state	CPO Jitender Anand
33.	23/10 VOJ	45/16	Harbans lal v/s State	-CPO Jitender Anand
34.	19/02 VOJ	54/16	Shiv Dev Singh	-CPO Jitender Anand-
35.	17/10 VOJ	05/2017		CPO Jitender Anand
36.	25/2017	25/2017	Ram kangotra v/s state	CPO Jitender Anand
37.	39/2017	39/2017	Gulzari Lal v/s state	CPO Jitender Anand-
38.	79/95	29/18	Paramjeet Singh v/s state	CPO Jitender Anand
39.	11/10 P/S VOJ	46/2018	Jawahar Lal v/s State.	CPO Jitender Anand
40.	18/2011	06/2019	Dr. Manohar lal v/s state	CPO Jitender Anand
41.	19/09	44/19	Ashok Kumar Koul v/s state	CPO Jitender Anand
42.	19/09	45/19	Dr. Nagendra Sharma	CPO Jitender Anand
43.	25/2011	CrIM 04/2021	Balwan Singh	CPO Jitender Anand
44.	04/08	CrI.A(S) 23/21	Janak Singh v/s State	CPO Jitender Anand
45.	17/16	CrI.A(S) 5/23	Mohd Sharief	CPO Jitender Anand-
46.	10/16	CrI.A(S) 9/23	Mohd Ashraf	CPO Jitender Anand
47.	41/2017	CrI.A(S) 13/2023	Ved Parkash	CPO Jitender Anand

48.	07/14	Cr1A(S) 14/2023	Deepak Sharma	<i>CPO Jitender Anand</i>
49.	05/07 P/s VOJ	Cr1.A(S) 17/23	Nasir Khan	<i>CPO Jitender Anand</i>
50.	27/06	6/11	Bharat Bushan V/S State	<i>CPO Jitender Anand</i>
51.	26/97 P/S VOJ	30/11	Vijay Kumar Gupta V/S State	<i>CPO Jitender Anand</i>
52.	21/06	Cr. LP(S) 09/2021	ACB v/s Kartar Singh	<i>SrPO Vishwajeet Singh</i>

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S.No	FIR No	WP No	Title of the case	OIC
1	14/2005	Cr. Rev. 01/14	State V/S Aziza & Ors.	CPO Jitender Anand
2	08/12	Cr.Rev-05/15	Hanho Yoon and others V/S State through VOJ	CPO Jitender Anand
3	10/05	10/2019	State v/s Thakur Dass Sharma & ors	CPO Jitender Anand
4	CrI.R. 32/21	CrI.R. 32/21	Khalid Abdullah Shah v/s UT of J&K through Director ACB	CPO Jitender Anand
5	04/08	CrI.R 8/22	Raghubir Singh	CPO Jitender Anand
6	33/14	CrI.R 38/2022	Dalip thusu	CPO Jitender Anand
7	14/10	CrI.R 06/23	ACB v/s Parveen Pandoh	CPO Jitender Anand
8	30/14	CrI.R 11/23	Harmeet Singh	CPO Jitender Anand
9	21/14	CrI.R 39/23	ACB v/s Ravinder kumar Mahajan	CPO Jitender Anand
10	9/16	CrI.R 52/23	ACB v/s Tarsem La and anrs.	CPO Jitender Anand
11	2/16	CrI.R 68/23	ACB v/s charanjit singh	-CPO Jitender Anand
12	16/16	CrI.R /23	ACB v/s Sanjay Sharma	CPO Jitender Anand
13	19/2001 VOK	CrI.R 26/23	ACB v/s Pran Nath	CPO Jitender Anand
14	17/13	CrI.R 30/21	Lakhdeep singh v/s UT of J&K	SrPO Vishwajeet Singh
15	3/20	CrI.R 67/23	Balbir singh v/s UT of J&K.	SrPO Vishwajeet Singh
16	19/2018	CrI.R 02/23	ACB v/s Mohd Aslam	CPO Anshuman Dubey
17	Review	RP(SWP) 64/23	UT v/s Pranav Gandotra	CPO Anshuman Dubey
18	09/06	CrI.A 11/21	Dinesh Sharma	SrPO Vishwajeet Singhi

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S.No	Case Reference No.	SWP No.	Title	OIC Nominated.
1	58/91	378/04	Rashpal Singh V/S State	<i>CPO Jitender Anand</i>
2	09/86	835/08	Abdul Majid V/S State & ors.	<i>-CPO Jitender Anand</i>
3	2/14	860/2010	Mohd Bashir v/s state & ors.	<i>-CPO Jitender Anand-</i>
5		829/2010	Jagdev Singh V/S State & ors.	<i>CPO Jitender Anand</i>
6		830/2010	Isher Dass v/s state & ors.	<i>CPO Jitender Anand</i>
7		963/12	Inderjit Kour v/s state th. Tourism and ors Vigilance organisatiion resp. No. 08	<i>-CPO Jitender Anand</i>
8		1194/14	<i>Dr. R.P.Singh v/s State</i>	<i>CPO Jitender Anand</i>
9	<i>Veri. No.</i>	756/15	<i>Prof. S. K. Bhalla Vs State &amp; Ors.</i>	<i>CPO Jitender Anand</i>
10		933/2015	<i>Ankur Sharma V/S Staate of J&amp;K and others.</i>	<i>CPO Jitender Anand</i>
11	Verification	591/17	Jammu University Jammu v/s state	<i>CPO Jitender Anand</i>
12	07/11	528/17	Mehak Anand and ors v/s state	<i>CPO Jitender Anand</i>
13		1683/17	Sanjeev kumar v/s state	<i>-CPO Jitender Anand</i>
14	21/16 VOJ	1933/17	Sanjeev Kumar Nagpal v/s state th. Com. Secy housing & urban development, JMC, Municipal Commissioner ser. Town planner, VOJ	<i>-CPO Jitender Anand</i>

15		WP(C) 1809/20	Pawan kumar jain	-CPO Jitender Anand
16		WP ( C ) 828/2020	Rajinder Singh jamwal	CPO Jitender Anand
17		WP ( C ) 81/2021	Badar Din Bhat	CPO Jitender Anand
18	05/21	W) ( C ) 587/21	Abdul Hamid & ors v/s UT of J&K through SSP ACB	CPO Jitender Anand-
19		WP ( C ) 1095/21	Inhabitants of Village Badgal Kurd	CPO Jitender Anand
20	31/15	WP ( C ) 1687/21	Mohd Ashraf Sheikh	CPO Jitender Anand
21	Very 25/16 ACBJ	WP ( C ) 2300/21	Mohd Saqab	-CPO Jitender Anand
22	verification	WP ( C ) 1822/22	Sumeet Kumar Puri	-CPO Jitender Anand
23	2/22 ACBJ	WP(C) 2788/22	Rohit Sharma	-CPO Jitender Anand
24	01/2017 VOJ	WP ( C ) 597/23	Sarbjit Singh	CPO Jitender Anand
25	28/97	2883/01	M.L Bhardawaj V/S State	-CPO Jitender Anand
26	2072/17	2072/17	Talib Hussain v/s SVC	SrPo Vishwajeet Singh
27	01/2020	WP ( C ) 2035/21	Rakesh Kumar Pargal	SrPo Vishwajeet Singh
28	Veri. 18/21 UR	WP ( C ) 1529/22	Chaman deep	SrPo Vishwajeet Singh
29	OWP NO. 1065/16	1065/16	Mohd Rafiq v/s state th. Forest deptt.	CPO Anshuman Dubey
30.	Veri. 3/13	2480/18	Muzammal Hussain Shah	CPO Anshuman Dubey

S.No	Case Reference No.	561-A No.	Title	OIC Nominated.
1	03/07	370/13	Alla ud Din choudhary	CPO Jitender Anand
2	3/2007 P/S VOJ	372/13,	Davinder Kumar	- CPO Jitender Anand
3	3/2007 /S VOJ	373/13,	Davinder Kumar	CPO Jitender Anand
4		416/13	Suraj Prakash Bamotra V/S State & others.	- CPO Jitender Anand
5	30/10	385/15	Krishan Gopal Singh & Ors Vs State through VOJ	- CPO Jitender Anand
6	30/10	402/15	Raj Kumar Gupta & Ors Vs State through VOJ	CPO Jitender Anand
7	30/10	478/15	Mustaq Ahmed Malik Vs State through VOJ	CPO Jitender Anand
8		488/2015	Anil Kumar Vs State and ors.	CPO Jitender Anand
9	41/2015	58/2016	Mohinder Singh & anr. V/s State through VOJ and anr.	- CPO Jitender Anand
10	08/14	409/18	Faqir Chand Bhagat	CPO Jitender Anand
11	23/2011	804/18	Riaz Ahmed Malik	- CPO Jitender Anand
12	14/13	318/19	S.P.Bhatti v/s state	- CPO Jitender Anand
13	07/11	309/19	Bhola Nath v/s state	CPO Jitender Anand



14	14/13	334/19	Sewa Ram and anr	CPO Jitender Anand
15	18/15	448/19	Subash Chander	CPO Jitender Anand
16	09/14	CRM(M) 240/20	Pawan Shastri v/s state	CPO Jitender Anand
17	10/2020	CRM(M) 351/20	Ashok Kumar Gandotra and ors	CPO Jitender Anand
18	13/2020	CRM(M) 306/2020	Shiv Kumar Gupta	CPO Jitender Anand
19	21/03	CRM(M) 439/20	Raj Daluja	- CPO Jitender Anand
20	08/2021	CRM(M) 271/2021	Bal Krishen	- CPO Jitender Anand
21	15/2017	CRM(M) 205/21	Anil John	CPO Jitender Anand
22	27/11	607/21	Fida Hussain	CPO Jitender Anand
23	15/10	CRM(M) 524/21	Kamal Singh	CPO Jitender Anand
24	16/2017	CRM(M) 89/2022	Anil John	- CPO Jitender Anand
25	04/2022	CRM(M) 128/2022	Satish Bhagat	CPO Jitender Anand
26	01/2022	CRM(M) 112/2022	Shahid Buch	CPO Jitender Anand
27	14/20	CRM(M) 184/22	Raghubir chand	- CPO Jitender Anand
28	complaint	CRM(M) 244/22	Manzoor hussain	- CPO Jitender Anand
29	14/20	CRM(M) 277/2022	Ravinder Sharma	- CPO Jitender Anand

30	14/20	CRM(M) 394/22	Sanjeev Kumar	- CPO Anand	Jitender
31	03/14	CRM(M) 327/22	Abdul Qayum Sheikh	- CPO Anand	Jitender
32	14/07	CRM(M) 441/22	Nazir Ahmed Choudhary	- CPO Anand	Jitender
33	28/19	CRM(M) 598/22	Rattan Lal Ticku	- CPO Anand	Jitender
34	09/11 VOJ	CRM(M) 764/22	Sita Ram Sharma	- CPO Anand	Jitender
35	04/07 VOJ	CRM(M) 210/23	Dr. Falendra K.Sudan	- CPO Anand-	Jitender
36	10/22 ACBJ	CRM(M) 215/23	Sham Lal	- CPO Anand	Jitender
37		CRM(M) 261/23	Raj Kumar Gupta	CPO	Jitender Anand
38	08/14	CRM(M) 272/23	Satpal Saini	- CPO Anand	Jitender
39	02/2014	CRM(M) 466/2023	Monish Bhatia	- CPO Anand	Jitender
40	02/2014	CRM(M) 494/2023	Naresh Kumar	- CPO Anand	Jitender
41	12/20 ACB	CRM(M) 484/2023	Sheikh Javid Ahmed	- CPO Anand	Jitender
42	6/23	CRM(M) 713/23	Ali Imran and anrs.	<i>CPO Jitender Anand-</i>	
43	Complaint 14/22	CRM(M) 816/23	Sham Lal	<i>- CPO Jitender Anand</i>	
44	16/16	CRM(M) 853/23	Rajinder singh	<i>CPO Jitender Anand</i>	
45	20/07	CRM(M) 893/23	Showkat Ali	<i>CPO Jitender Anand</i>	

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46		1120/23	Mansi Dugal	CPO Jitender Anand
47	9/11	CRM(M) 512/23	Jotinder Singh	CPO Jitender Anand
48	22/2018	CRM(M) 457/19	Raman Uppal	SrPo Vishwajeet Singh
49	15/2019	CRM(M) 602/19	Dr. Rakesh Kumar Shan	SrPo Vishwajeet Singh
50	15/2019	CRM(M) 579/19	Dr. Abdul Kabir Dar	-SrPo Vishwajeet Singh
51	01/13	CRM(M) 743/21	Madan Mohan Gupta	-SrPo Vishwajeet Singh
52	6/13	CRM(M) 898/21	Jagtar Singh v/s ACB	-SrPo Vishwajeet Singh
53	33/17	CRM(M) 884/21	Mohd Saleem Bandey	SrPo Vishwajeet Singh
54	01/13	CRM(M) 40/22	Vijay Kumar Gandotra	-SrPo Vishwajeet Singh
55	19/12	CRM(M) 967/23	Abdul qayum	SrPo Vishwajeet Singh
56	01/2020	WPC NO. 290/2020	Deeraj pargal vs UT and others	SrPo Vishwajeet Singh
57	01/2020	WPC NO. 293/2020	Amit Mahajan and others VS UT and others	SrPo Vishwajeet Singh
58	12/2017	605/18	Girdhari Lal v/s state	CPO Anshuman Dubey
59	35/18	CRM(M) 325/21	Shashi Gandotra	CPO Anshuman Dubey
60	35/18	CRM(M) 327/21	Pooja Wattal	CPO Anshuman Dubey
61	02/2021	CRM(M) 363/21	Mohd Rahid Malik	-CPO Anshuman Dubey

62	02/21	CRM(M) 231/22	Nutan Rasutra	Kumar	CPO Dubey	Anshuman
63	19/2014	390/2014	Suresh Kumar Rekhi V/S State & Ors.		CPO Mohammad Amir Almansoor	
64	21/19	CRM(M) 313/21	Noor Alam		CPO Mohammad Amir Almansoor	
65	27/2019	CRM(M) 124/2022	Kuldeep lal khajuria		-CPO Mohammad Amir Almansoor	
66	03/22 P/S Central	CRM(M) 1012/22	M/S Confident Dental Equipments.		CPO Mohammad Amir Almansoor	
67	26/17 VOJ	CRM(M) 139/23	Pankaj Khajuria		CPO Mohammad Amir Almansoor	
68	08/21 ACB	CRM(M) 480/2023	M/S Data Pr0- Computer Pvt. Ltd.		CPO Mohammad Amir Almansoor	
69	2/21 P/S Central	CRM(M) 925/23	Javed Ahmed		CPO Mohammad Amir Almansoor-	
70	12/2008	142/2014	Mustaq Ahmad Dar V/S State & others.		CPO Rohit Gupta	
71		CRM(M) 377/2020	Mohd Zargar	Kukhtyar	-CPO Rohit Gupta	
72	06/22 DKR	CRM(M) 29/23	Javeed Ahmed kanth		-CPO Rohit Gupta	
73	28/10	CRM(M) 471/2023	Ramesh Kumar Bhat		CPO Rohit Gupta	

S.No.	FIR No No	B.A. No	Titled of the case	OIC Nominated.
1	01/2022	69/22	Shahid buch	CPO Jitender Anand

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S.No	PILs	Title	OIC Nominated.
1	WPILL No.09/2012 C/W WP( C ) PIL 14/2020	Sheik Mohd Shafi and anr V/S U.O.I and ors. Court on its own motion	CPO Jitender Anand
2	OWP 933/15	Ankur Sharma v/s state	-CPO Jitender Anand

S.No.	Petition No	FIR/PE No.	Titled	OIC Nominated.
1.	PIL No. 159/2002 (SBG)	FIR No. 48/15, 52/15, 53/15, 54/15, 14 /16 and 17/2015 P/S V OK now ACB	Syed Tahir Geelani V/S State	CPO Fayaz Ahmad Shalbf

S.No.	Petition No	FIR/PE No	Titled	OIC Nominated.
1.	LPA No.17/2021 (SBG)	FIR No.01/ 2021 P/S A CB	Riyaz Ahmad Da rKhan vs UT of J &K	CPO Fayaz Ahmad Shalbf

S.No.	Petition No	FIR/PE No.	Titled	OIC Nominated.
01	OWP No. 864/2006 (SBG)	Rafeeqe FIR No. 21/2001 P/S VOK now ACB	state vs Mohammad Hafiz Rafeeqe	CPO Fayaz Ahmad Shalbf
02	OWP No. 2201/17 (SBG)	12/11 P/S VOK	Zahoor Ahmad BhatVs st ate	CPO Fayaz Ahmad Shalbf

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03	OWP NO 363/18 (SBG)	PE No. 03/2015	Javid Ahmad Mir Vs state	CPO Fayaz Ahmad Shalhaf
04	OWP 901/2018 (SBG)		Mohd. Shafi Khan V/s state	CPO Fayaz Ahmad Shalhaf
05	OWP NO 1601/18 (SBG)		Masood Ahmad Shah Vs state	CPO Fayaz Ahmad Shalhaf
06	OWP NO 165/2019 (SBG)	FIR No 69/10 P/S Genderbal	Gulzar Ahmad Pal	CPO Fayaz Ahmad Shalhaf
07	OWP No. 206/19 (SBG)	12/2011 P/S VOK	Gh.Mohd.Mirvs state	CPO Fayaz Ahmad Shalhaf
08	WP (C) No. 3498/19 (SBG)	25/2018 P/S VOK	IshtiyakMehmoodvs state	CPO Fayaz Ahmad Shalhaf
09	WP ( C ) No. 743/2020. c/w OWP 749/06 (SBG)	25/2018 P/S ACB	NahidaParveenvs state	CPO Fayaz Ahmad Shalhaf
10	WP (C) No. 1040/2020 (SBG)		MuzaffarMohidinvs state	CPO Fayaz Ahmad Shalhaf
11	WPC No. 2028/2020 (SBG)		Light way trading vs UT of J&K and others.	CPO Fayaz Ahmad Shalhaf
12	WP(C) No.56/2021 (SBG)		BeighShameem Ahmad.	CPO Fayaz Ahmad Shalhaf
13	WP (C) No. 972/2022 (SBG)		AltafHussainWani and ors vs UT of J&K and others.	CPO Fayaz Ahmad Shalhaf
14	WP (C) No. 2030/2022 (SBG)		Adnan Hassan Khan vs UT of J&K and others.	CPO Fayaz Ahmad Shalhaf

15	WP (C) No.2060/2022 (SBG)		Irtiza Rasheed Vs UT of J&K and ors.	CPO Fayaz Ahmad Shalbaf
16	WP (C) No.2096/2022 (SBG)		Zahid Jeelani Wani vs UT of J&K and others	CPO Fayaz Ahmad Shalbaf
17	WP (C) No. 2097/2022 (SBG)		Mir Yaver Hayat vs UT of J&K and ors.	CPO Fayaz Ahmad Shalbaf
18	WP (C) No. 2333/2022 (SBG)	FIR NO.23/2021 P/S ACB	Raja Ashraf Khan vs UT of J&K and others	CPO Fayaz Ahmad Shalbaf
19	WP (C) No. 2577/2022 (SBG)	PE No.18/2019 P/S ACB	Himalayan Rolling Steel Industries Private Limited vs UT of J&K and others	CPO Fayaz Ahmad Shalbaf
20	WP (C) No. 2775/2022 (SBG)	Veri- No.27/2014 P/S ACB	Shameem Ahmad Lehrwal vs UT of J&k and ors.	CPO Fayaz Ahmad Shalbaf
21	WP (C) No.2898/2022 (SBG)		Javid Ahmad Telvi vs UT of J&K and ors.	CPO Fayaz Ahmad Shalbaf
22	WP (C) No. 964/2023 (SBG)	FIR No.14/2022 P/S ACB .	Mubshir Jan Bhat Vs UT of J&K and others	CPO Fayaz Ahmad Shalbaf
23	WP (C) No.2594/2023 (SBG/CBJ)	. FIR No. 10/2019, 01/2020 P/SACB	Zahoor Ahmad Bhat & ors vs UT of J&K and others	CPO Fayaz Ahmad Shalbaf
24	OWP No. 1703/15 (APKS)	39/15 P/S VOK	Altaf Hussain Bhat V/s State	CPO Farooq Ahmad Shagoo
25	OWP 1702/2015 (APKS)	39/2015 P/S VOK	Fayaz Ahmad Malik.	CPO Farooq Ahmad Shagoo
26	OWP No. 551/16 (APKS)	17/2006 P/S VOK	Shamas-ud-din Koka v/S State	CPO Farooq Ahmad Shagoo

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27	OWP No. 556/16 (APKS)	18/2006P/S VOK	Shamas-ud-din Koka v/S State	CPO Farooq Ah mad Shagoo
28	WP (C) No. 1848/19 (APKS)		Ishita Food Products vs st ate	CPO Farooq Ah mad Shagoo
29	WP (C) No. 1881/19 (APKS)		Agro pure capital foods pv t.ltd. vs state	CPO Farooq Ah mad Shagoo
30	WP(C) No. 824/2021 (APKS)	Veri-01/2017 P/S ACB	GhulamNabiReshi and ors Vs UT of J&K and others	CPO Farooq Ah mad Shagoo
31	WP(C)No. 2261/2021 (APKS)	FIR No.21/2006 P/S ACB	Nadeem-ul-HaqBanday an d Anrvs UT of J&K and o thers	CPO Farooq Ah mad Shagoo
32	WPC No.1370/2022 (APKS)		M/S Khazar Agro IGC La ssiporaVs UT of J&K and others.	CPO Farooq Ah mad Shagoo
33	WP (C) No.819/2023 (APKS)		M/S RaheeqInfratech Priv ate Ltd .through Syed Muj tabaRezvivs UT of J&K a nd ors.	CPO Farooq Ah mad Shagoo
34	OWP No. 1403/14 (BKB)	42/07 P/S VOK	Reyaz Anwar Masoodi V/ S State	CPO Riyaz Ahm ad Dar
35	OWP No. 317/2016 (BKB)		Mohammad Nasir Khan V /S State	CPO Riyaz Ahm ad Dar
36	OWP NO.1162/2018 (BKB)	FIR No.10/2013 P/S VOK	Ghulam Mohammad Rath er vs state	CPO Riyaz Ahm ad Dar
37	WP (C) No. 2579/19 (BKB)	13/11 P/S VOK	Mohd.ShafiBhatvs state.	CPO Riyaz Ahm ad Dar
38	WP(C) No. 1043/2021 (BKB)		M/S Dar Canteen Vs UT o f J&K and others	CPO Riyaz Ahm ad Dar
39	WP (C) No.274/2022 (BKB)	FIR No.43/2000 P/S. VOK now A CB	Anil John vs UT of J&K a nd others.	CPO Riyaz Ahm ad Dar
40	WP (C) No. 2363/202 2 (BKB)	Veri- NO.06/2022 P/S ACB	Mohammad Shafi Rather vs UT of J&K and others	CPO Riyaz Ahm ad Dar

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41	WP (C) No.912/2023 (BKB)	FIR No. 03/2023 P/S ACB .	Mubashir Jan Bhatvs UT of J&K and ors.	CPO Riyaz Ahm ad Dar
42	WP (C) No.1056/202 3 (BKB)	FIR No. 41/2014 P/S ACB .	Danish Ashraf Ganievs U T of J&K and ors.	CPO Riyaz Ahm ad Dar
43	WP (C) No. 2850/202 3 (APKS)	FIR No.31/2014) P/S ACB,	Mohammad Shafi Dar vs UT of J&K and ors.	CPO Riyaz Ahm ad Dar
44	OWP No. 191/2017 ( ) pertains to CVC)	Comp. 93/2016	Waheedul Rehman V/S St ate	Fayaz Ahmad Sh alhaf
45	OWP No. 271/2019 (CBJ)		M/S Samzan vs state	CPO Farooq Ah mad Shagoo
46	CONCR No. 38/18 (SBG)	12/2011 P/S VOK	State vs Gh.Mohd.Mir	CPO Fayaz Ahm ad Shalhaf
47	CrI R No.29/2022 (SBG)	FIR NO.29/2018	UT of J&K through SSP ACB Vs Mohammad Han eef Lone.	CPO Fayaz Ahm ad Shalhaf
48	CrI R No.34/2023 (APKS)	FIR No. 16/2009 P/S ACB( South.)	SSP Anti- Corruption Bur eau vs Ghulam Hassan Ra ther and ors.	CPO Farooq Ah mad Shagoo
49	CrI R No. 23/2020 (BKB)	19/2013 P/S VOK	State vs Ashiq Ali Khan	CPO Riyaz Ahm ad Dar
50	CrIR NO.16/2020 (BKB)	29/2010 P/S ACB	State vs Mohammad Abb as Dar.	CPO Riyaz Ahm ad Dar
51	CrIR NO.18/2020 (BKB)	24/2012 P/S ACB	State vs Nazir Ahmad Wa ni.	CPO Riyaz Ahm ad Dar
52	CrI R No. 39/2022 (BKB)	FIR No. 117/05	titled UT of J&K through P/S ACB Vs Ghulam Moh ammad Brakboo	CPO Riyaz Ahm ad Dar
53	CrI R No.03/2023 (BKB)	FIR No.15/2013 P /S ACB (BKB)	SSP ACB Vs Abdul Rash id Shah and ors	CPO Riyaz Ahm ad Dar
54	CrI R No. 11/2023 (BKB)	FIR NO.21/2012 P/S ACB. (BKB)	UT of J&K through SHO P/S ACB BaramullahvsIs hfaq Ahmad Zargar and ors	CPO Riyaz Ahm ad Dar

55	Cri R No. 12/2023 (BKB)	FIR NO.41/2006 P/S ACB. (BKB)	UT of J&K through SHO P/S ACB Baramullahvs A bdul Aziz Kashmiri and o rs.	CPO Riyaz Ahm ad Dar
56	Cri R No.41/2023 (BKB)	FIR NO. 10/2013 P/S ACB (BKG	UT through Anti Corrupt ion Bureau Vs Abdul Ras hid Rather and Anr.	CPO. Riyaz Ahm ad Dar

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S.No.	Petition No	FIR/PE No.	Titled	OIC Nominated.
1.	CRMC No. 76/17 (SBG)	25/2011 P/S VOK	Bashir Ahmad Mir Vs State	CPO Fayaz Ahmad Sha lbaf
2.	CRMC No. 27/2018 (SBG)	25/11 P/S VOK	TejKrishan Sadhu Vs State	CPO Fayaz Ahmad Sha lbaf
3.	CRMC No. 120/2018 (SBG)	38/2010 P/S VOK	Farooq Ahmad Ganie Vs state	CPO Fayaz Ahmad Sha lbaf
4.	CRMC No. 323/2018 (SBG)	25/2018 P/S VOK	Ab.MajeedBhatVs state	CPO Fayaz Ahmad Sha lbaf
5.	CRMC No. 23/19 (SBG)	02/2019 P/S ACB	Mohd.Bashirvs state	CPO Fayaz Ahmad Sha lbaf
6.	CRMC No. 70/2019 (SBG)	25/2018 P/S.VOK	Altaf Ahmad Sofivvs state	CPO FayazAhmad Sha lbaf
7.	CRM(M) 28/2021 (SBG)	FIR No.48/2015 P/S ACB	Tahir Mir and another vs UT of J&K	CPO Fayaz Ahmad Sha lbaf
8.	CRM (M) No.43/2021 (SBG)	FIR No.18/2020	Tariq Ahmad Ganie vs UT of J&K	CPO Fayaz Ahmad Sha lbaf
9.	CRM(M) No.174/2021 (SBG)	FIR No.13/2020 P/S ACB	Shameem Ahmad Loharwalvs UT of J&K and others	CPO Fayaz Ahmad Sha lbaf
10.	CRM(M) No. 193/2021 (SBG)	FIR No.53/2015 P/S ACB	Shah Skindar Khan vs UT of J&K and others	CPO Fayaz Ahmad Sha lbaf
11.	CRM (M)No. 455/2021 (SBG)	FIR No.47/2015 P/S ACB	MehmoodaAkhtervs UT of J&K	CPO Fayaz Ahmad Sha lbaf
12.	CRM(M) No. 460/2021 (SBG)	FIR No.31/2018 P/S ACB.	Mohammad Amin Shah and others Vs/ S ACB B Kashmir	CPO Fayaz Ahmad Sha lbaf
13.	CRM(M) No. 19/2022 (SBG)	FIR No. 25/2018 P/S ACB	UT of J&K through SSP ACB vs Abdul MajeedBhat	CPO Fayaz Ahmad Sha lbaf
14.	CRM (M) No.147/2022 (SBG)	FIR NO. 17/2019 P/S ACB	Anis Mohammad Raftervs UT of J&K	CPO Anshuman Dubey
15.	CRM (M) No.379/2022 (SBG)	FIR No. 13/2015	Mushtaq Ahmad Darr Vs UT of J&K	CPO Fayaz Ahmad Sha lbaf

16.	CRM (M) No. 405/2022 (SBG)	FIR NO. 19/2008	Abdul GaniHajamvs UT of J&K & ors	CPO Fayaz Ahmad Sha lbaf
17.	CRM (M) No. 450/2022 (SBG/CBJ)	FIR No.16/2019 P/S ACB	Raj Singh Gehlotvs UT of J&K and others.	CPO Fayaz Ahmad Sha lbaf
18.	CRM (M) No.504/2022 (SBG/CBJ)	FIR No.15/2019 P/S ACB	Raj Singh Gehlotvs UT of J&K and others	CPO Fayaz Ahmad Sha lbaf
19.	CRM (M) No.115/2023 (SBG)	FIR No.29/2022	Younus Ahmad Ban groovs UT of J&K and nd	CPO Fayaz Ahmad Sha lbaf
20.	CRM (M) 252/2023 (SBG)	FIR No. 10/2020 P/S ACB	Rafeeq Ahmad Shah V/S UT of J&K,	CPO Fayaz Ahmad Sha lbaf
21.	CRM (M) No.295/2023 (SBG)	FIR NO.28/2019)	Noor Mohammad W anivs UT of J&K and d others	CPO Fayaz Ahmad Sha lbaf
22.	CRM(M) No.527/2023 (SBG)	Veri- No.75/2021 P/S ACB .	Bilques Mir vs ACB	CPO Fayaz Ahmad Sha lbaf
23.	CRM(M) No.537/2023 (SBG)	FIR No. 09/2023 P/S ACB .	Muzafar Ahmad Sh eikh vs UT of J&K	CPO Fayaz Ahmad Sha lbaf
24.	CRM (M) No.596/2023 (SBG)	FIR No. 09/2023 P/S ACB .	TahirFirdousShawal vs UT of J&K and o rs.	CPO Fayaz Ahmad Sha lbaf
25.	CRM (M) No.652/2023 (SBG)	. FIR No.23/2023 P/S ACB .	Bilques Mir Vs UT o f J&K and others	CPO Fayaz Ahmad Sha lbaf
26.	CRM (M) No.679/2023 (SBG)	FIR No. 184,185 P/S GBL & 24/19 P/S AC B.	AshiqHussain Mir V s UT of J&K and ot hers.	CPO Fayaz Ahmad Sha lbaf
27.	CRM (M) No.692/2023 (SBG)	FIR No.09/2023) P/S ACB SBG.	Farooq Ahmad Mir vs UT of J&K and o rs.	CPO Fayaz Ahmad Sha lbaf
28.	CRM (M) No.765/2023 (SBG)	FIR No.19/2023 P/S ACB	JamsheedRasoolCha udharyvs UT of J& K and ors.	CPO Fayaz Ahmad Sha lbaf
29.	CRMC No. 179/2018 C/W OWP 1138/2018. (APKS)	28/2010 P/S VOK	Dr.WaseemQurashi Vs state	CPO Farooq Ahmad Shagoo
30.	CRMC No. 405/2018 (APKS)	13/2012 P/S VOK	Mushtaq Ah. Bagardvs state	CPO Farooq Ahmad Shagoo
31.	CRM (M) NO.140/2020 (APKS)	03/2020 P/S VOK	LaiqParvaizvs state	CPO Farooq Ahmad Shagoo

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32.	CRM (M) NO.150/2020 (APKS)	29/12,09/2017 P/S V OK	Mohd.AshrafParray vs state	CPO Farooq Ahmad Shagoo
33.	CRM(M) No.64/2021 (APKS)	FIR No.10/1993	J&K Bank vs UT of J&K	CPO Farooq Ahmad Shagoo
34.	CRM (M) No.74/2022 (APKS)	FIR No.29/2015 P/S ACB.	Mohammad Hussain Mir vs UT of J&K through Director ACB	CPO Farooq Ahmad Shagoo
35.	CRM (M) No.135/2022 (APKS)	FIR No.04/2020	GhulamNabi Shah vs UT through SSP ACB	CPO Farooq Ahmad Shagoo
36.	CRM(M) No.251/2022 (APKS)	FIR No. 29/2015 P/S ACB	Iftikhar-ul- Hussain vs UT of J&K	CPO Farooq Ahmad Shagoo
37.	CRM (M) No.615/2022 (APKS)	FIR No.30/2012 P/S ACB.	Shanaz Ahmad Dar vs UT of J&K and ors.	CPO Farooq Ahmad Shagoo
38.	CRM (M) No. 197/2023 (APKS)	FIR No.04/2021 P/S ACB .	titled Asif Amin Chalkoo and orsvs UT of J&	CPO Farooq Ahmad Shagoo
39.	CRM (M) No.280/2023 (APKS)	FIR No. 37/2010 P/S ACB)	Krishan Narayan Koulvs UT of J&K	CPO Farooq Ahmad Shagoo
40.	CRM (M) No.314/2023 (APKS)	FIR No. 40/2000 P/S VOK now ACB.	GhulamRasool Baba vs UT of J&K and ors	CPO Farooq Ahmad Shagoo
41.	CRMC No. 155/17 (BKB)	12/2010 P/S VOK	GhulamMohi-ud-Din Rather V/S State	CPO Riyaz Ahmad Dar
42.	CRMC No. 169/17 (BKB)	11/2010 P/S VOK	Ghulam Hassan Ganie V/S State	CPO Riyaz Ahmad Dar
43.	CRMC No. 24/2018 (BKB)	13/2010 P/S VOK	Gh. RasoolNajar V/s state	CPO Riyaz Ahmad Dar
44.	CRMC No. 53/2019 (BKB)	26/2014 P/S VOK	Dr.FayazAh.Banday	CPO Riyaz Ahmad Dar
45.	CRM (M) NO.235/2020 (BKB)	37/2014 P/S ACB	Nazir Ahmad Mir vs UT of J&K	CPO Riyaz Ahmad Dar
46.	CRM(M) No. 213/2021 (BKB)	FIR No.08/2017 P/S ACB	Nisar Ahmad Yatoo vs UT of J&K	CPO Riyaz Ahmad Dar
47.	CRM (M) No. 255/2021 (BKB)	FIR No.08/2009 P/S ACB	CBI vs Anti- corrupt ion Bureau	CPO Riyaz Ahmad Dar
48.	CRM (M) No.273/2021 (BKB)	FIR No.09/2021 P/S ACB (BKBG)	Khursheed Ahmad Kannavs UT of J&K	CPO Riyaz Ahmad Dar
49.	CRM ( M) No.37/2022 (BKB)	FIR No.15/2013 P/S ACB	Shabir Ahmad Bhat and orsvs UT of J&K through Anti corruption Bureau	CPO Riyaz Ahmad Dar

50.	CRM (M) No.132/2022 (BKB)	FIR No.05/2020 P/S ACB.	Mohammad Shafi Rather vs UT of J&K through Director Anti Corruption Bureau	CPO Riyaz Ahmad Dar
51.	CRM (M) No.311/2022 (BKB)	FIR NO.14/2022	Bashir Ahmad Dar vs UT of J&K	CPO Riyaz Ahmad Dar
52.	CRM (M) No.62/2023 (BKB)	FIR No. 15/2013 P/S ACB .	Sajad Ahmad Shah and orsvs UT of J&K and ors.	CPO Riyaz Ahmad Dar
53.	CRM (M) No.118/2023 (BKB)		Altaf Hussain Magar vs UT of J&K and ors.	CPO Riyaz Ahmad Dar
54.	CRM (M) No.409/2023 (BKB)	Veri-09/2022 (	Dr. Sheeba Inayat vs UT of J&K and ors.	CPO Riyaz Ahmad Dar
55.	CRM (M) No.449/2023 (BKB)	FIR No. 11/2010)	Ghulam Hassan Ganievs Police Station Vigilance Organization	CPO Riyaz Ahmad Dar
56.	CRM (M) No.499/2023 (BKB)	FIR No. 12/2010 P/S ACB	Ghulam Mohidin Rather vs UT of J&K and others	CPO Riyaz Ahmad Dar
57.	CRM (M) No.653/2023 (BKB)	FIR No.11/2010 P/S ACB	Farooq Ahmad Wani & ors Vs UT of J&K and others. FIR No. 11	CPO Riyaz Ahmad Dar
58.	CRM (M) No. 186/2022 (CBJ)	Veri-15/2018 P/S ACB.	M/S ESS ESS Enterprises and Electronic vs UT of J&K and others.	CPO Mohammad Amer AlMansoor
59.	CRM (M) No.234/2023 (CBJ)	FIR No. 15/2019 P/S ACB	Sheela Gehlot vs UT of J&K and ors	CPO Mohammad Amer AlMansoor
60.	CRM (M) No.235/2023 (CBJ)	FIR No. 15/2019 P/S ACB	Madhu Bakshi vs UT of J&K and ors	CPO Mohammad Amer AlMansoor
61.	CRM (M) No.236/2023 (CBJ)	FIR No. 15/2019 P/S ACB	Mohn Singh vs UT of J&K and ors	CPO Mohammad Amer AlMansoor

S.No.	Cr.Appeal No.	FIR/PE No.	Titled	OIC
01	Cr. Appeal No. 06 /04 (SBG)	40/86 P/S VOK	Mohd. ShabanWani V /S State	CPO Fayaz Ahmad Shalbaf
02	Cr. Appeal No. 04 /2006 (SBG)	44/1998 P/S VOK	Dr. Gh Hassan Mir V/ s State	CPO Fayaz Ahmad Shalbaf
03	Cr. Appeal No. 03 /08 (SBG)	80/99 P/S VOK ( P.E. No. KNG 59/98	Gh. RasoolGanie V/S State	CPO Fayaz Ahmad Shalbaf
04	CrI A (S) No. 08/2020. (Cr,Ref.46/05) (SBG)	48/88 P/s VOK	State V/S R.K. Suri	CPO Fayaz Ahmad Shalbaf
05	Cr. Appeal No. 1 7/14 (SBG)	24/2006 P/S VO K	Mohd. Abdullah Geel ani V/S State	CPO Fayaz Ahmad Shalbaf
06	Cr. Appeal No. 07 /15 (SBG)	10/2005 P/S VOK	Mohd. Subhan Shah V/S State	CPO Fayaz Ahmad Shalbaf
07	Cr. Appeal No. 14 /16 (SBG)	45/2006 P/S VO K	Mohammad Amin Bh at V/S State	CPO Fayaz Ahmad Shalbaf
08	Cr. Appeal 08/201 7 (SBG)	32/2005 P/S VO K	Mohammad Ashraf K han V/S State	CPO Fayaz Ahmad Shalbaf
09	Cr.Appeal 15/2017 ((SBG)	22/2009 P/S VOK	Mohd. Sadiq Raina VS State	CPO Fayaz Ahmad Shalbaf
10	CrIA (S) No.01/2 020 (SBG)	No.08/08 P/S A CB	Filil-ur-Rehmanvsstae	CPO Fayaz Ahmad Shalbaf
11	CrIA (S) 04/2022 (SBG)	FIR No.02/2005 P/S ACB	Mohammad Amin Ba ba vs UT of J&K and others	CPO Fayaz Ahmad Shalbaf

12	CrIA (S) No.01/2023 (SBG)	FIR No.29/2008	Ahmad Sofivs UT of J &K	CPO Fayaz Ahmad Shalbaf
13	Cr. Appeal No. 03/05 (APKS)	21/92 P/S VOK	Gh. Mohd. Ganie V/S State	CPO Farooq Ahmad Shagoo
14	Cr. Appeal No. 13/06 (APKS)	38/96 P/S VOK	Gh. Qadir Wani V/S State	CPO Farooq Ahmad Shagoo
15	Cr. Appeal No. 06/09 (APKS)	48/99 P/S VOK	Gh. Mohidin Sofi V/S State	CPO Farooq Ahmad Shagoo
16	Cr. Appeal No. 07/09 (APKS)	48/99 P/S VOK	Gh. Nabi Sheikh V/S State	CPO Farooq Ahmad Shagoo
17	Cr. Appeal No. 08/09 (APKS)	48/99 P/S VOK	Ab. Majid Wani and others V/S State	CPO Farooq Ahmad Shagoo
18	Cr. Appeal No. 09/09 (APKS)	48/99 P/S VOK	Ab. Gani Hurra V/S State	CPO Farooq Ahmad Shagoo
19	Cr. Appeal No. 15/09 (APKS)	50/2000 P/S VOK	Bashir Ahmed Bhat V/S State	CPO Farooq Ahmad Shagoo
20	Cr. Appeal No. 01/12 (APKS)	101/92 P/S VOK	Mohd. Muzaffar Malik V/S State	CPO Farooq Ahmad Shagoo
21	Cr. Appeal No. 19/14 (APKS)	25/2006 P/S VOK	Bashir Ahmed Sheikh V/S State	CPO Farooq Ahmad Shagoo
22	Cr. Appeal No. 11/15 (APKS)	51/2006 P/S VOK	Firdous Ahmed Bhat V/S State	CPO Farooq Ahmad Shagoo
23	Cr. Appeal No. 15/15 (APKS)	26/09 P/S VOK	Mansoor Ahmed Malik V/S State	CPO Farooq Ahmad Shagoo
24	Cr. Appeal 17/15 (APKS)	105/97 P/S VOK	Shahnaza and others V/S State	CPO Farooq Ahmad Shagoo



25	Cr.Appeal 40/2018 (APKS)	31/2006 P/S VOK	Ab.MajeedWanivs state	CPO Farooq Ahmad Shagoo
26	CRA No. 43/2018 (APKS)	21/2007	Gh Mehdi Pandith V/S State	CPO Farooq Ahmad Shagoo
27	Cr.Appeal 51/2018 (APKS)	15/2009 P/S VOK	Shafat-ul-Rehmanvs state	CPO Farooq Ahmad Shagoo
28	CrIA (S) No.08/2022 (APKS)	FIR No. APKS.	Abdul Aziz Wagayvs SSP ACB	CPO Farooq Ahmad Shagoo
29	Cr.Appeal 08/2019 (BKB)	18/2004 P/S VOK	Shah Lateefvs state	CPO Riyaz Ahmad Dar
30	CrIA (S) No.03/2019 (BKB)	04/1998 P/S VOK	Ab.Samad Khan vs state	CPO Riyaz Ahmad Dar
31	Cr. Appeal No. 19/09 (BKB)	65/98 P/S VOK	Mohd. Afzal Khan V/S State	CPO Riyaz Ahmad Dar
32	Cr. Appeal No. 04/12 (BKB)	15/03 P/S VOK	Nazir Ahmed Lone V/S State	CPO Riyaz Ahmad Dar
33	Cr. Appeal No. 15/13 (BKB)	18/02 P/ S VOK	Mushtaq Ahmed Wani V/S State	CPO Riyaz Ahmad Dar

S.No.	Petition No	FIR/PE No.	Titled	OIC Nominated
1.	CRAA No.01/2010 (SBG)	28/1995 P/S ACB.	State vs Mohammad Aslam Wani	CPO Fayaz Ahmad Shaibaf
2.	CRAA No. 26/2017. (SBG)	10/20s06 P/S VOK	State V/S Mohammad YaqoobBhat	CPO Fayaz Ahmad Sha

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3.	CrIA (AS) No. 06/2021 (SBG)	09/2005 P/S V OK	State vs Mohammad Jamal Magray	CPO Fayaz Ahmad Sha Ibaf
4.	CRAA No. 16/2018 (SBG)	14/2007 P/S V OK	State V/S Mohammad Ismail Khan and another	CPO Fayaz Ahmad Sha Ibaf
5.	CRAA No. 03/2018 (SBG)	24/2005 P/S V OK	State V/S Masood Ahmad Ga ngoo	CPO Fayaz Ahmad Sha Ibaf
6.	PERCR No.02/2018 (SBG)	41/2005 P/S VOK.	State through SSP VOK V/S Umer-ud-din Chohan	CPO Fayaz Ahmad Sha Ibaf
7.	CrIA (AS) No. 11/2020. (SBG)	30/2006 P/S VOK	State through SSP VOK V/S Mohd. Ismail Gojri	CPO Fayaz Ahmad Sha Ibaf
8.	CRLA(AS) No. 12/2 020 (SBG)	08/2005 P/S A CB	UT of J&K vs Mehraj-din-Ka lla	CPO Fayaz Ahmad Sha Ibaf
9.	CRLA(AS) No.18/2 020 (SBG)	FIR No.29/19 85 P/S ACB.	State vs Muzaffar Hamdani	CPO Fayaz Ahmad Sha Ibaf
10.	CrIA (AS) No. 20/2 021 (SBG)	FIR No.16/19 99 P/S ACB	UT Of J&K through SSP AC B vs Ahmadullah Shah	CPO Fayaz Ahmad Sha Ibaf
11.	CrIA (AS) No.21/20 21 (SBG)	FIR No. 19/20 09 P/S ACB	UT of J&K through SSP AC B Vs GhulamHyderBhat	CPO Fayaz Ahmad Sha Ibaf
12.	CrIA(AS) No.15/20 22 (SBG)	FIR No.33/20 10 P/S ACB	titled UT of J&K through SS P ACB vs Ghulam Hassan Ka mal	CPO Fayaz Ahmad Sha Ibaf

13.	CrIA(AS) No.32/2022 (SBG)	FIR No.16/2008 P/S ACB	ACB vs Karamjeet Singh	CPO Fayaz Ahmad Shaibaf
14.	CrIA(AS) No.09/2023 (SBG)	FIR No.28/2009 P/S VOK n ow ACB.	UT of J&K through SSP ACB B Kashmir vs Abdul Qayoom Dar	CPO Fayaz Ahmad Shaibaf
15.	CONCR No. 01/2019 (APKS)	06/2007 P/S VOK	State Vs Gh.Mohidin Bhat	CPO Farooq Ahmad Shagoo
16.	CRLA(AS) No. 7/2020 (APKS)	09/2006 P/S ACB	State vs Bashir Ah. Bhat	CPO Farooq Ahmad Shagoo
17.	CRAA No. 06/2019 (APKS)	24/1995 P/S VOK	State vs Gh.Mohd.Wani	CPO Farooq Ahmad Shagoo
18.	CrIA (AS) No.19/2021 (APKS)	FIR No.08/2007 P/S ACB	UT of J&K vs Mohammad S haban Sofi and ors	CPO Farooq Ahmad Shagoo
19.	CrIA (AS) No. 02/2023 (APKS)	FIR No.21/2010	UT of J&K through SSP ACB B vs Tariq Irshad Handoo	CPO Farooq Ahmad Shagoo
20.	CrIA (AS) No.14/2023 (South)	FIR No. 10/2010 P/S ACB.	SSP Anti- Corruption Bureau u vs Noor-u-din Chohan.	CPO Farooq Ahmad Shagoo
21.	CrIA (AS) No.22/2023 (North)	FIR No.03/2008 P/S ACB.	UT of J&K vs Mohd. Maqbool Mir.	CPO Riyaz Ahmad Dar
22.	CrIA (AS) No.32/2023 (North)	FIR No.15/2006 P/S ACB.	UT of J&K vs Dara Singh an d another	CPO Riyaz Ahmad Dar
23.	CrIA (AS) No. 09/2020. (BKB)	11/2006 P/S VOK	State through SSP VOK V/S Mushtaq Ahmad Kaloo	CPO Riyaz Ahmad Dar

24.	CrIA (AS) No.17/2021 (BKB)	FIR No.42/2005 P/S ACB	UT of J&K through SSP ACB Vs Mushtaq Ahmad Khan	CPO Riyaz Ahmad Dar
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S. No.	Petition No	FIR/PE No.	Titled	OIC Nominated
01	WP(C) 1288/2021 (SBG)		Ghulam Ahmad Ganievs UT of J&K and others	CPO Fayaz Ahmad Shalbaf
02	SWP No.1089/17 (SBG)		Syed Shakeel-ur-Rehman V/s State	CPO Fayaz Ahmad Shalbaf

S.No.	Petition No	FIR/PE No.	Titled	OIC
	SWP 2619/13 (SBG) TA NO. 246/22		Gh.Mohd. Lone vs state	CPO Fayaz Ahmad Shalbaf
	SWP 2620/13 (SBG) TA NO. 187/22		Nazir Ahmad Dar vs state	CPO Fayaz Ahmad Shalbaf
	SWP 2640/13 (SBG) TA No. 85/23		Showkat Ahmad Bhat vs state.	CPO Fayaz Ahmad Shalbaf
	SWP No. 2641/2013 (SBG) TA No. 375/22		Mohammad Iqball Wani	CPO Fayaz Ahmad Shalbaf
	SWP No. 593/15 (SBG) TA No. 3780/21		Basharat Rasool V/S State	CPO Fayaz Ahmad Shalbaf
	SWP No. 911/2017 (SBG) TA No. 1589/21		Ghulam Mehdi V/S State	CPO Fayaz Ahmad Shalbaf

SWP No. 2110/17 (SBG) TA No. 1663/21		Wahid Ahmad Sheikh vs state	CPO Fayaz Ahmad Shalbaf
SWP NO 3027/2018 (SBG) TA No. 5477/21		Sham lal Kapoor vs state	CPO Fayaz Ahmad Shalbaf
OA No.183/2022 (SBG)	FIR No.13 /2007 P/S ACB	Ghulam Nabi Wani vs UT of J &K and others	CPO Fayaz Ahmad Shalbaf
SWP NO.2595/2013 SBG.		Ravinder Kumar	CPO Fayaz Ahmad Shalbaf
SWP No. 138/2008 (BKB) TA No. 5902/21	Veri-53/0 7 dated 29 -02-2007.	Bashir Ahmad Malik vs state	CPO Riyaz Ahmad Dar
SWP No. 1271/10 (BKB) TA No. 1996/21	-	Gowher Majid Wani V/S State	CPO Riyaz Ahmad Dar
SWP NO 73/2019 (BKB) TANo. 1030/21	27/2015 P/S VOK	Rifat Rashid Ara vs state	CPO Riyaz Ahmad Dar
WP (C) No.3153/19 (BKB) TA No. 2430/20	01/97 P/S VOK	Bashir Ahmad Ellahi vs state	CPO Riyaz Ahmad Dar
OA No.1035/2021 (BKB)	FIR No.02 /2020	Taimoor Ahmad Khan vs state	CPO Riyaz Ahmad Dar
OA No.73/2022 (BKB)	FIR No.25 /2014 and 05/2008 P/ S ACB	Manzoor Ahmad Dar vs UT of J &K and others	CPO Riyaz Ahmad Dar
SWP No. 1434/11 (APKS) TA NO. 8609/20	Veri No. 3 3/10	Amir Ali V/s State	CPO Farooq Ahmad Shagoo
SWP No. 2043/11 (APKS) TA No. 8641/20		Ab. Rashid Dass V/S State	CPO Farooq Ahmad Shagoo

SWP No. 1810/2016 (APKS) TA No. 2903/21		Javaid Ahmad Khanday and an other V/S State and others	CPO Farooq Ahmad Shagoo
SWP No. 60/17 (APKS) TA No. 2089/20		Muneer ul Rashid	CPO Farooq Ahmad Shagoo
SWP NO 3030/18 (APKS) TA No. 2306/21	106/98 P/S VOK	Malik Arshid vs state	CPO Farooq Ahmad Shagoo
SWP 655/19 (APKS) TA No. 1206/20	JSC 24/05	Bashir Ahmad Bhat VS State	CPO Farooq Ahmad Shagoo
WP (C) No.370/20 (APKS) TA No. 7243/20	01/07 P/S VOK	Gh.Nabi Tramboos vs state	CPO Farooq Ahmad Shagoo
WP(C)No. 1219/2021 (APKS) TA No. 6010/21	FIR No.29 /12, 09/17 P/S ACB	Mohammad Ashraf Parray vs U T Of J&K and others.	CPO Farooq Ahmad Shagoo
TA No. 2150/2021		Ghulam Nabi Wani	CPO Farooq Ahmad Shagoo

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